

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:779
ANSWERED ON:12.07.2004
INTER-STATE TRADING IN FOODGRAINS
Adhalrao Patil Shri Shivaji

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government plan to encourage the Inter-State Trading in foodgrains and relaxing the stock limits for traders in rural areas;
- (b) if so, the details thereof; and
- (c) the extent to which these measures are likely to obviate the effect of drought?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): Government has removed all controls on foodgrains viz. licensing, stock limits and restrictions on inter-State movement by issuing a Notification on 15.2.2002 and amendment dated 16.6.2003, according to which any dealer can freely buy, stock, sell, transport, distribute, dispose, acquire, use or consume any quantity of wheat, paddy/rice, coarsegrains, sugar, edible oilseeds, edible oils, pulses, gur, wheat products and hydrogenated vegetable oil or vanaspati and shall not require any license or permit therefor.

(c): Consequent to the issue of this Notification there is free trade and movement of foodgrains and farmers are assured of best prices for their produce and availability of foodgrains in deficit areas is ensured.